

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. T.A. 100 of 96
(CO 9858-W/83)

Date of Order :

19.2.98

Present : HON'BLE DR. B.C. SARMA, MEMBER (A)
HON'BLE MR. D. PURKAYASTHA, MEMBER (J)
Satyanarayan Brahma
versus
Union of India & Ors. (E. Ry.)

For applicant(s) : None

For respondents : None

O R D E R

B.C. Sarma, AM

When the matter was called for second time at 4-07 p.m., none appears for the applicant and the applicant himself was also not present. We find that the notice dated 29.5.97 was issued on both the parties after the matter was transferred from the Hon'ble High Court. Despite that none appears for the applicant. We are, therefore, satisfied that the applicant is no longer interested in pursuing the matter and, therefore, it is dismissed for default. None appears for the respondents.

(D. Purkayastha)
Member (J)



(B.C. Sarma)
Member (A)

a.k.c.

सत्यापित प्रति प्रमाणित
Certified to be true copy

S/No
Court Officer 4/3/98
संघ प्रशासनिक अदिकारी
Central administrative Tribunal
कलकत्ता न्यायालय
Calcutta Bench

(a) No of the "Appln	744
(b) Name of the applicant	H. P. AYODHYA, Adv.
(c) Dt. of presentation of application for copy	04.3.98
(d) No. of pages	02
(e) Copy sent to the d- b- gmt or C.G.M.Y	True
(f) Dt. of preparation of copy	21/2/1998
(g) Dt. of delivery of the copy to the applicant	04.3.98